

चाहता हूँ और अनुरोध करना चाहता हूँ कि इस मामले में केन्द्र सरकार को हस्तक्षेप करना चाहिए और श्री सुन्दरलाल बहुगुणा और श्री जगन्नाथन् जी को छुड़वने के लिए प्रयास करना चाहिए और टिहरी बाँध के साथ-साथ सारे हिमालय के लिए एक समकित नीति और समन्वित नीति का विचार किया जाना चाहिए। अन्यथाद ।

Loss of lives and properties due to uclone in Andhra Pradesh

DR. ALLADI P. RAJKUMAR (Andhra Pradesh): Sir, this is about the recent cyclone which has affected the coastal districts of Andhra Pradesh on the 8th and 9th of this month. Our hon. Chief Minister, Shri N. T. Rama Rao, visited and surveyed the area. He had immediately given instructions to the officials that the family of those who lost their lives should be given an *ex-gratia* payment of Rs. 10,000/- each. He had also instructed the officials to construct and provide *pucca* houses to those who lost their houses. About nine districts have been affected by the cyclone. Out of the nine districts, the most severely affected districts are East Godavari, where one lakh hectares of paddy fields have been damaged, West Godavari, where 20,000 hectares of paddy fields have been damaged, Krishna, where 20,000 hectares of paddy fields have been damaged, and Guntur, where 20,000 hectares of paddy fields have been damaged. The assessment of damages from the districts of Nellore, Srikakulam, Visakhapatnam and Vijayana-garam is yet to come. Last week we made an appeal to the hon. Prime Minister. He was very kind and he promised that he would send the hon. Minister for Agriculture to the State-The Agriculture Minister visited the State last Sunday. He has been with his own eyes how much damage has been caused. He has assured that the Government will help the people in a big way. Unfortunately, no instructions have been issued so far- I

earnestly urge upon the Agriculture Minister to instruct the Food Corporation of India to buy the discoloured paddy and the broken paddy.

Sir, in Guntur district, groundnut cotton, pulses, chillis have been damaged. Substantial damage has occurred to roads and rail tracks as a result of which the goods and passenger traffic has suffered a lot. Shri Balram lakhar, the Union Minister for Agriculture has visited the affected areas. I urge upon the Government to release funds for taking up the relief and rehabilitation programmes effectively. I also urge upon the Government to release funds for the construction of houses to those people whose houses have been damaged. I also request the Agriculture Minister to implement the revised crop insurance scheme with the revenue village as one unit. I also request the Government to introduce horticultural crop insurance to cover mango and banana crop.

Sh, only today I have received a letter from the Government. It says that due to the recent cyclone the total loss comes to nearly Rs. 350 crores. I once again appeal to the Prime Minister, the Agriculture Minister, the Transport Minister to take up this issue immediately and at least give Rs. 100 crores so that we can rescue the cyclone-affected people and do justice to them. Sir, this is my earnest request to the Government.

Thank you.

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): I adjourn the House till 11 a.m. on Monday.

The House then adjourned at forty-seven minutes past five of the clock till eleven of the clock on Monday, the 22nd May, 1995.